

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1032 OF 1998

KANWARPAL S. GILL

Appellant (s)

VERSUS

STATE (ADMN.,U.T.CHD.)THRO SECY.,& ANR

Respondent(s)

WITH APPEAL(CRL) NO. 430 of 1999

(HEARD BY HON'BLE MR. K.G. BALAKISHNAN AND B.N. SRIKRISHNA,JJ.)

Date: 27/07/2005 These Appeals were called on for pronouncement of
Judgment.

For Appellant(s)

Mr. Parijat Sinha,Adv.

Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Mr. Manoj Swarup,Adv.

Ms. Kamini Jaiswal ,Adv

Mr. Parijat Sinha,Adv.

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice K.G. Balakrishnan sitting in Court

No.5 pronounced the judgment of the Bench comprising Hon'ble

Mr. Justice K.G. Balakrishnan and Hon'ble Mr. Justice B.N.

Srikrishna.

The appeals are dismissed.

(R.K. DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER

(Signed reportable judgment is placed on the file)